

of funds and faster communications. Steps have been taken in the meanwhile to mechanise and computerise a number of operations at the branch/regional/zonal/head office level. Electronic ledger posting machines have also been installed in larger branches of Indian banks at selected urban centres in order to improve customer service, house-keeping and management information system. Mini computers have been installed at some regional and zonal offices of banks and computers of various capacity have been installed at head offices of banks where necessary. Electronic Equipment is being introduced in urban and metropolitan centres in a phased manner consistent with needs and priorities of Indian banking system.

Women's Cooperative Banks

959 SHRIMATI ELA RAMESH BHATT: Will the Minister of FINANCE be pleased to state:

(a) what are names of the women's cooperative banks in India registered under the Urban Cooperative Banks Act, having RBI licence, State-wise,

(b) what are the figures of shareholders, depositors and total working capital of each of these banks;

(c) what special measures have been taken to promote and strengthen women's cooperative banks; and

(d) whether it is a fact that the Reserve Bank insists on enrolling men also as members in the women's cooperative banks at present; if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The names of the Urban Cooperative Banks promoted by women and details of share capital, deposits and Working Capital of these banks are indicated, State-wise, in the attached Statement (See Appendix CXI.IV, Annexure No 35)

(c) The proposals for promotion of women's cooperative banks are considered by RBI, not only sympathetically, but also in relaxation of their policy norms in this regard. With the objective of strengthening

of these banks, RBI carries out their periodical inspections and lacunae in the functioning and management detected as a result thereof are brought to the notice of the concerned banks for rectification along with suggestions for development.

(d) No, Sir.

Tree Pattas

960 SHRIMATI ELA RAMESH BHATT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) how many 'Tree Pattas' have been given to women so far;

(b) how many cooperatives have been formed in social forestry including women's cooperatives, and

(c) what is the mode of fixing of price of minor forest products by the Forest Development Corporations?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) According to information available, 2949 tree pattas have been granted to women in Uttar Pradesh. Information in respect of five other state, where tree patta scheme is in operation is being collected and will be laid on the table of the House

(b) Information is being collected and will be laid on the table of the House

(c) Forest Development Corporations in the States follow different procedure for fixing price of minor forest products. Generally prices are fixed with reference to the average price during the last three years

Loan under IRDP

961 SHRIMATI ELA RAMESH BHATT, will the Minister of FINANCE be pleased to state:

(a) whether the wife is entitled to a loan if the husband is a defaulter, particularly in the case of integrated Rural Development Programme; and

(b) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI